

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.85/(MAH)/2014  
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE PARTIES: M/s. Piper Serica Advisors Pvt. Ltd.

V/s.  
M/s. Skin Vitals Clinic Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Mr. Piyush Raheja  
i/b. Mr. D. P. Desai  
Advocate for Respondent No. 2

(D) [Signature]

Adv. Ganesh Iyer  
Adv for Petitioners above

20/04/17  
[Signature]

**ORDER**

TCP 85//397-398/CLB/MB/MAH/2014

1. The Learned Representative for both the sides are present.
2. For want of time. Adjourned for Final Hearing on **7<sup>th</sup> July, 2017.**

Dated: **20.04.2017**

Sd/ [Signature]  
**M.K. Shrawat**  
**Member (Judicial)**